



In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 15TH MARCH, 2019]

COURT SITS FROM 10.30. A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

**HON'BLE MR JUSTICE LANUSUNGKUM JAMIR
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

Sl. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	WP(C)/1223/2018	BHANUMATI DEVI Vs UNION OF INDIA	MR. M GUNEDHOR	MR S SURESH, ASG MR KR PAMEI
<u>ADMISSION PIL</u>				
2)	PIL/5/2018 TO RECTIFY PRECEDENCE OF PUISNE JUGDES	THOUNAOJAM JAMES SINGH Vs STATE OF MANIPUR	Ms PH SARVODAYA LAKSHMI	AG MR S SURESH, ASG MR. S NEPOLEAN MR. P TAMPHAMANI
<u>ADMISSION</u>				
3)	WA/9/2017	DHRUBA OINAM Vs STATE OF MANIPUR AND 9 ORS	MR. TH KHAGEMBA MR. P JACOB MR. KH TARUNKUMAR	MR. HS PAONAM MR. S DIJESHWOR MS. KSH HARICHHAYA MR. N BIPIN MR. S GUNABANTA MR. L ASHINIKUMAR MR. Y NIRMOLCHAND MR. A ARUNKUMAR GA
4)	WA/7/2019 NOT BY HON'BLE CJ	SAPAM IBOCHOUBA SINGH Vs THE REGIONAL PROVIDENT FUND COMMISSIONER AND 2 ORS	BANDANA DEVI THOKCHOM MR. L SHASHIBHUSHAN	MR S SAMARJEET CGC

- 5) MC(WP(C))/19/2019
CONDONATION ONLY FOR
MC(WP(C)19/2019
- COMMISSIONER,
NAVODAYA VIDAYALAYA
SAMITI AND 2 ORS
Vs
A ATHIA
- MR KR PAMEI
MS L. KRAMASORI
MR S SAMARJEET CGC
- 6) **With**
MC(WP(C))/20/2019
CONDONATION ONLY FOR
MC(WP(C)19/2019
- COMMISSIONER,
NAVODAYA VIDAYALAYA
SAMITI
Vs
A ATHIA
- Ms L. KRAMASORI
Mr KR PAMEI
MR S SAMARJEET CGC
- 7) **With**
WP(C)/83/2019
CONDONATION ONLY FOR
MC(WP(C)19/2019
- COMMISSIONER,
NAVODAYA VIDAYALAYA
SAMITI
Vs
A ATHIA
- Ms L. KRAMASORI
Mr KR PAMEI
MR S SAMARJEET CGC

ORDER

- 8) MC(WP(C))/18/2019
WITH WP(C)1547/2000
(D/O) WP(C)1194/2000
(D/O)
- HAUKHANPIANG
Vs
STATE OF MANIPUR AND
2 ORS
- THAODEM REBATI
MR. KH TARUNKUMAR
- GA
- 9) **With**
MC(WP(C))/22/2019
WITH WP(C)1547/2000
(D/O) WP(C)1194/2000
(D/O)
- PAOTHIANTHANG
VAIPHEI
Vs
STATE OF MANIPUR AND
2 ORS
- THAODEM REBATI
MR. KH TARUNKUMAR
- GA

HEARING PART HEARD

- 10) WP(C)/825/2018
FOR QUASHING AND
SETTING ASIDE THE
IMPUGNED ORDER
ISSUED BY THE
PROFESSOR ADYA
PRASAD PANDEY.
- PROF. ADYA PRASAD
PANDEY, VICE
CHANCELLOR MANIPUR
UNIVERSITY
Vs
THE UNION OF INDIA
- MR. AJOY PEBAM
MR. A MOHENDRO
DR NEELA GOKHALE
- MR. BP SAHU
MR. TAMPHAMANI
MR S SURESH, ASG
MR. H DEBENDRA, GA
MR. HS PAONAM
MS H KUNJESHORI
MS. N SAVITRI
MR. N IBOTOMBI
MR. A ROMMEL
XXX
- 11) **With**
MC(PIL)/17/2018
FOR QUASHING AND
SETTING ASIDE THE
IMPUGNED ORDER
ISSUED BY THE
PROFESSOR ADYA
PRASAD PANDEY.
- SHRI CHONGTHAM NIMAI
SINGH
Vs
THE UNION OF INDIA
- SYED MURTAZA AHMED
- MR. TH DEEPAK
MR. AJOY PEBAM
Mr JUNO RAHMAN
MR. P TAMPHAMANI
AG
Mr S SURESH, ASG
- 12) **With**
MC(PIL)/21/2018
FOR QUASHING AND
SETTING ASIDE THE
IMPUGNED ORDER
ISSUED BY THE
PROFESSOR ADYA
PRASAD PANDEY.
- CHONGTHAM NIMAI
SINGH AND ANR
Vs
UNION OF INDIA AND 7
ORS
- MR. N JOTENDRO
- AG
MR. P TAMPHAMANI
Mr S SURESH, ASG

- 13) **With**
PIL/49/2018
FOR QUASHING AND
SETTING ASIDE THE
IMPUGNED ORDER
ISSUED BY THE
PROFESSOR ADYA
PRASAD PANDEY.
- SHRI CHONGTHAM NIMAI
SINGH
Vs
THE UNION OF INDIA
- MR. P TAMPHAMANI
MR. BP SAHU
AG
MR. S GUNABANTA
MR. A MOHENDRO
MR. M HEMCHANDRA
Mr JUNO REHAMAN
MD HAFIJUR
Mr TH HENBA
RUKKYA
RONITA
MR. TH MODHU
MR. N DAVID
MR. A SACHIKUMAR
Mr B ROSHIKUMAR
MR. E LOKESHORE
Mr L OMESHWAR
MR. AJOY PEBAM
Mr S Kaminikumar
Mr PRASANTA OINAM
MR. TH IBOHAL
Mr S SURESH, ASG
- SYED MURTAZA AHMED
M PUNAM DEVI
L SUMILA DEVI
A JANKINATH
Ms MC LINTHOINGAMBEE
Ms S LINTHOINGAMBA
MR. N JOTENDRO
- 14) **With**
MC(WP(C))/345/2018
FOR QUASHING AND
SETTING ASIDE THE
IMPUGNED ORDER
ISSUED BY THE
PROFESSOR ADYA
PRASAD PANDEY.
- THE MANIPUR
UNIVERSITY STAFFS
ASSOCIATION (MUSA)
Vs
ADYA PRASAD PANDEY
AND 6 ORS
- MR. TH MODHU
- MR. A MOHENDRO
MR. A SACHIKUMAR
MR. HS PAONAM
Mr S SURESH, ASG
MR. BP SAHU
GA
- 15) **With**
WP(C)/1036/2018
FOR QUASHING AND
SETTING ASIDE THE
IMPUGNED ORDER
ISSUED BY THE
PROFESSOR ADYA
PRASAD PANDEY.
- SHRI AMAR YUMNAM
Vs
THE UNION OF INDIA
- MR. L RAJU
MR. U AUGUSTA
MR. Y NIRMOLCHAND
- Mr S SURESH, ASG
Mr JUNO RAHMAN
MR. M HEMCHANDRA
GA
- 16) **With**
WP(C)/1084/2018
FOR QUASHING AND
SETTING ASIDE THE
IMPUGNED ORDER
ISSUED BY THE
PROFESSOR ADYA
PRASAD PANDEY.
- K YUGINDRO SINGH
Vs
UNION OF INDIA AND 3
ORS
- MR. M HEMCHANDRA
- GA
MR. BP SAHU
Mr S SURESH, ASG

HEARING PIL

- 17) PIL/7/2015
APPOINTMENT OF
JUDICIAL OFFICERS AS
SECRETARY (LAW)
- RG HC MAN
Vs
STATE OF MANIPUR AND
3 ORS
- MR. A BIMOL
- MR. RS REISANG, SR.GA
MR. A VISCOUNT
AG

HEARING

- 18) W.P.(CrI.)/64/2009
WITH ENQUIRY REPORT,
PAYMENT OF
COMPENSATION
- W.KUMAR SINGH
Vs
UNION OF INDIA AND 6
ORS
- MR. M PAIKHOMBA
MR. CH PREMANANDA
MR S KAMINIKUMAR
- GA
MR S SURESH, ASG
- 19) **With**
MC(W.P.(CrI.))/8/2017
WITH ENQUIRY REPORT,
PAYMENT OF
COMPENSATION
- UNION OF INDIA
Vs
SHRI WANGKHEIMAYUM
KUMAR SINGH
- MR S SAMARJEET CGC
- XXX

20)	WP(C)/640/2015 WITH ENQUIRY REPORT	KO PISHAK DEVI Vs STATE OF MANIPUR AND 4 ORS	MR. TH DHIREN MR. TH ROMMEL MR. I LALITKUMAR	GA
21)	WP(C)/740/2016	Y MANAOBI SINGH Vs AG AANDE AND ORS	MR. A MOHENDRO	MR S SAMARJEET CGC
22)	WP(C)/670/2017	DR. LEIMAPOKPAM PROMILA DEVI Vs STATE OF MANIPUR	MS N SABITRI MR. N IBOTOMBI	MR. BP SAHU MR S SURESH CGC AG MR. P TAMPHAMANI GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. TH TOLPISHAK 11-03-2019 To 15-03-2019
- 2) MR. G KHUPCHINPAO 12-03-2019 To 28-03-2019

(PH. JAPAN SINGH)
JOINT REGISTRAR (ADMIN./PM&P)